

**The Fiscal Responsibility and Budget Management (Amendment) Bill, 2024**

SHRI A.A. RAHIM (Kerala): Madam, I move for leave to introduce a Bill further to amend the Fiscal Responsibility and Budget Management Act, 2003.

*The question was put and the motion was adopted.*

SHRI A.A. RAHIM: Madam, I introduce the Bill.

THE VICE-CHAIRPERSON (SHRIMATI SUNETRA AJIT PAWAR): Now, the Constitution (Amendment) Bill, 2024 (insertion of new article 21-B and amendment of the Seventh Schedule), Shri A.A. Rahim.

**The Constitution (Amendment) Bill, 2024 (Insertion of New Article 21-B and amendment of the Seventh Schedule)**

SHRI A.A. RAHIM (Kerala): Madam, I move for leave to introduce a Bill further to amend the Constitution of India, the Constitution (Amendment) Bill, 2024.

*The question was put and the motion was adopted.*

SHRI A.A. RAHIM: Madam, I introduce the Bill.

THE VICE-CHAIRPERSON (SHRIMATI SUNETRA AJIT PAWAR): Now, the Right of Children to Free and Compulsory Education (Amendment) Bill, 2024, Shri A.A. Rahim.

**The Right of Children to Free and Compulsory Education (Amendment) Bill, 2024**

SHRI A.A. RAHIM (Kerala): Madam, this Bill is related to the right of children to play.

Madam, I move for leave to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009. The Right of Children to Free and Compulsory Education (Amendment) Bill, 2024.

*The question was put and the motion was adopted.*